

Special Officer on Railway Board

1619. { Shri Ayyakannu:
Shri Siddiah:

Will the Minister of Railways be pleased to state:

(a) the detailed functions and duties of the Special Officer appointed in the Railway Board to look after the recruitment and appointment of the Scheduled Castes and Scheduled Tribes; and

(b) the powers delegated to him to discharge his duties effectively?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) The duties of the Special Officer cover:

- (i) examination of various data regarding the recruitment etc., of Scheduled Castes, Scheduled Tribes and Anglo-Indians to railway services,
- (ii) Check at the offices of the Railway Service Commissions that correct action is being taken in regard to recruitment etc., to the vacancies reserved for these communities'
- (iii) special measures to fully comply with the Government's directives on the subject.

(b) No specific powers as such have been delegated to him. He works like any other Deputy Director of the Railway Board.

Family Planning

1620. Shri Rameshwar Tantia: Will the Minister of Health be pleased to state:

(a) the number of Family Planning operations made in the Government controlled hospitals in Delhi during 1956-57; and

(b) the number of doctors engaged for the purpose in the Irwin Hospital, Delhi?

The Minister of Health (Shri Kar-markar): (a) 263 sterilisation operations were performed in the various Government Hospitals in Delhi during the year 1957.

(b) No doctors in Irwin Hospital have been specifically engaged for this purpose. These operations are performed by the Surgeons in addition to their other duties.

डाक तथा तार घर, भरतपुर

१६२१. श्री सरजू पाण्डे : क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) भरतपुर में मुख्य डाक्टर के लिये भवन बनाने की दिशा में अब तक क्या प्रगति हुई है ; और

(ख) उपरोक्त भवन कब तक बन कर तैयार हो जायेगा ?

परिवहन तथा संचार मंत्रालय में राज्य मंत्री (श्री राज बहादुर) (क) भवन बनाने का कार्य अभी ही शुरू किया गया है।

(ख) १९५६ के प्रारम्भ में।

Scheduled Castes and Scheduled Tribes in P. & T. Department

1622. Shri Kunhan: Will the Minister of Transport and Communications be pleased to state:

(a) the number of candidates belonging to Scheduled Castes and Scheduled Tribes recruited to the Class III and IV services of the Post and Telegraph Department during 1957-58;

(b) whether all the posts reserved for these Castes were filled up during the year; and

**Matter of Urgent Public
Importance
Fertilizers**

(c) If not, the reasons for not filling up the quota?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) to (c). The required information is being collected from all Heads of P. & T. Circle and Administrative Offices and will be placed on the Table of the Lok Sabha.

1623. Shri Eiyaperumal: Will the Minister of Food and Agriculture be pleased to state what is the total quantity of Fertilizers supplied by the Central Government to the Madras State during the years 1955-56, 1956-57 and 1957-58?

The Minister of Food and Agriculture (Shri A. P. Jain): The required information is given below:

Name of Fertilizers	1955-56	1956-57	1957-58 till 15th March, 1958
(IN TONS)			
Sulphate Ammonia	1,19,500	75,938	71,450
Urea.	1,333	3,139	8,946
Ammonium Sulphate Nitrate.	2,080	2,622	7,556
Calcium Ammonium Nitrate	1,007	7	770
Muriate of Potash.	12	97	15
TOTAL.	1,23,932	81,801	78,787

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 17th March, 1958:

- (1) The Appropriation (Railways) Bill, 1958;
- (2) The Indian Post Office (Amendment) Bill, 1958;
- (3) The Appropriation (Vote on Account) Bill, 1958; and
- (4) The Appropriation (Railways) No. 2 Bill, 1958.

ESTIMATES COMMITTEE

THIRD REPORT

Shri B. G. Mehta (Gohilwad): I beg to present the Third Report of the Estimates Committee (Second Lok Sabha) on the action taken by Government on the recommendations

contained in the Fifteenth Report of the Estimates Committee (First Lok Sabha).

PUBLIC ACCOUNTS COMMITTEE THIRD REPORT

Shri T. N. Singh (Chandauli): I beg to present the Third Report of the Public Accounts Committee on the Audit Reports on the Accounts of the Damodar Valley Corporation for the years 1954-55 and 1955-56.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

ATOMIC ENERGY COMMISSION

Shri Naushir Bharucha (East Khadesh): Under rule 197, I beg to call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

"The constitution, powers and functions etc. of the Atomic Energy Commission."